CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

19.05.2011

OA 580/2009 MA 378/2009

Mr.M.S. Gupta, counsel for applicant.

Mr.Sandeep proxy counsel for

Mr. Inderjeet Singh, counsel for respondents.

Learned counsel for the applicant submits that applicant has expired and the present OA has become abated. The same is dismissed as having been abated.

In view of order passed in the OA, no order is required to be passed in the MA, which shall also stand disposed of accordingly.

(Anil Kumar)

Member (A)

(Justice K.S.Rathore)

12.5. Kallon

Member (J)

mb

colygiven vide No 7498750 24/5/11